C.S.A. No. 47/(MAH)/2017 M.A. No. 54/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: M/s. Pentagram Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

59. Mr. Krishnava Dutt allw. (
Mr. Pehroze mehta.
Mr. Swapnil Gupte i/b.
Argus Pautners....

ORDER

MA 50/2017 IN CSA No. 43/230-232/NCLT/MB/MAH/2017
MA 51/2017 IN CSA No. 44/230-232/NCLT/MB/MAH/2017
MA 52/2017 IN CSA No. 45/230-232/NCLT/MB/MAH/2017
MA 53/2017 IN CSA No. 46/230-232/NCLT/MB/MAH/2017
MA 54/2017 IN CSA No. 47/230-232/NCLT/MB/MAH/2017
CSA No. 243/230-232/NCLT/MB/MAH/2017

Separate Order issued.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)